

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject: Distribution of criminal work amongst the Law Officers in the Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 5082JK(LD) of 2022.
Dated. 25 - 07- 2022

In supersession of all previous orders issued on the subject from time to time and on the recommendations of Ld. Advocate General, J&K, sanction is accorded to the distribution/ allocation of criminal acquittal appeals/cases/Habeas-Corpus cases amongst the Law Officers in the Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh, as shown against each:-

S.No.	Name of the Law Officer/ Designation S/Shri	Districts allotted
1.	Asif Maqbool, Deputy Advocate General	Pulwama, Shopian
2.	Mohammad Rais ud din Ganai, Deputy Advocate General	Ganderbal
3.	Sajad Ashraf, Government Advocate	Srinagar, Kupwara
4.	Rekha Wangnoo, Government Advocate	Cases pertaining to Jammu Division
5.	Uthman Gani Government Advocate	Kulgam
6.	Ilyas Nazir Laway, Government Advocate	Bandipora
7.	Insha Haroon Government Advocate	Baramulla
8.	Faheem Shah Government Advocate	Anantnag, Budgam

This Order shall come into force **w.e.f. 27-07-2022.**

By order of the Government of Jammu and Kashmir.

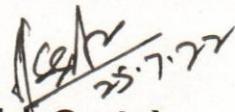
Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10.

Dated: 25-07-2022.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary), Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Director General of Police, J&K, Srinagar.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Srinagar.
6. Principal Secretary to Government, General Administration Department.
7. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
8. Divisional Commissioner, Kashmir.
9. Director General Prosecution, J&K. Srinagar.
10. All concerned Law Officers for information.
11. Director Archives, Archaeology and Museums, J&K, Jammu.
12. Director Litigation, Kashmir.
13. All officers of the Department of Law, Justice and Parliamentary Affairs.
14. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. Website Section, Department of Law, Justice and Parliamentary Affairs.
16. Government Order file.
17. Concerned file.


(Ashish Gupta)

Additional Secretary to Government